

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 31
IA No. 645/21, 654/21, 1852/22, 941/23
In
CP(IB) No. 135/Chd/Pb/2019
(Admitted)

Under Section 7,60(5)& 33(2) IBC 2016
R 11 NCLT 2016

In the matter of:-

Jammu & Kashmir Bank Ltd.

...Petitioner/ Financial Creditor

Vs.

Bharat Papers Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Vaibhav Sahni proxy counsel for Dr. Rajansh Thukral, Advocate for RP.
Mr. Vaibhav Mittal, Advocate for the applicant in IA No.1852/2023
Mr. Kunal Saini, Advocate for respondent No.2-Jammu & Kashmir Bank in
IA No.645/2021.

IA Nos. 645/21, 654/21, 1852/22

It is pointed out by Court master the order sheet of this petition along with IA is not available today. Registry is directed to trace it out within one week. List on 02.05.2023.

IA No.941/23

This application has been filed for placing on record the 23rd Progress Report. The same is taken on record subject to just exceptions. Thus, IA No.941/2023 is disposed of accordingly.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

April 19, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)